

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

CONFERENCE OF FAMILY COURT JUDGES

21st & 22nd July, 2023 (MPSJA, JABALPUR)

DAY ONE: 21.07.2023

SESSION	TIME	TOPIC
I	9.45 am to 10.00 am	Inauguration of the Conference By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of M.P. & Chairman, Governing Council, MPSJA
	10.00 am to 10.30 am	<i>Tea</i>
II	10.30 am to 12.00 noon	Topic: Role of Family Court <ul style="list-style-type: none">• Gender Justice and Gender Bias: Maintaining equilibrium• Approach in Divorce cases• Matters related to custody and guardianship Chaired by: Hon'ble Smt. Justice Roshan Dalvi, Former Judge, Bombay High Court
<i>BREAK (12.00 noon to 12.30 pm)</i>		
III	12.30 pm to 4.15 pm (with a Lunch Break from 1.30 pm to 2.30 pm)	Topic: Counselling, conciliation & Mediation in resolving family disputes – Relevance and importance <i>Scope of discussion:</i> <ul style="list-style-type: none">• Suitable courtroom environment to foster amicable settlement• ADR methods in family disputes: Role of Judge• Judge as a Counsellor• Special communication techniques for dispute resolution Chaired by: Smt. Anuja Saxena, Std. Central Govt. Counsel Mediator, DMC National Trainer in Mediation MCPC Supreme Court of India
<i>TEA BREAK (4.15 pm to 4.30 pm)</i> (Screening of movie 4.30 pm to 4.40 pm)		

IV	4.40 pm onwards	<p>Topic: Challenges and constraints affecting the working of Family Courts</p> <p>Scope of discussion:</p> <ul style="list-style-type: none"> • Problems related to infrastructure • Need of training of staff for sensitizing them • Psychological perspectives in determining family disputes <p>Chaired by: Hon'ble Shri Justice Vivek Agarwal, Judge, High Court of M. P. & Member, Governing Council, MPSJA</p> <p>Introductory Address by Chair – 5 min</p> <p>Panel Speakers: 3-5 min each – Participant Principal Judges, Family Court</p> <p>(i) Shri Anil Kumar Sohane, Principal Judge, Family Court, Indore (ii) Shri Kapil Mehta, Principal Judge, Family Court, Khandwa (iii) Smt. Pravina Vyas, AJ to Principal Judge, Family Court, Indore (iv) Shri O.P.S. Raghuvanshi (Sr.), Principal Judge, Family Court, Chhatarpur (v) Sushri Suman Shrivastava, Principal Judge, Family Court, Sehore</p> <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
DAY TWO: 22.07.2023		
SESSION	TIME	TOPIC
I	10.30 am to 12.00 noon	<p>Topic: Maintenance under various laws and related burning issues</p> <p>Chaired by: Hon'ble Smt. Justice Anuradha Shukla, Judge, High Court of M. P.</p> <p>Introductory Address by Chair – 5 min</p> <p>Panel Speaker: 3-5 min each – Participants Principal Judge, Family Court</p> <p>(i) Shri Pranesh Kumar Pran, Principal District & Sessions Judge, Betul (ii) Shri Rakesh Kumar (Gupta), Principal Judge, Family Court, Ratlam (iii) Shri Kashinath Singh, Principal Judge, Family Court, Jabalpur (iv) Shri Atul Khandelwal, Principal Judge, Family Court, Sagar (v) Smt. Savita Singh, Principal Judge, Family Court, Dewas</p> <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
TEA BREAK (12.00 noon to 12.15 pm)		

II	12.15 pm to 1.30 pm	<p>Topic: Muslim Marriage and Laws relating to dissolution of marriage: New dimensions Chaired by: Hon'ble Shri Justice Satyendra Kumar Singh, Judge, High Court of M. P.</p> <p>Introductory Address by Chair – 5 min Panel Speaker: 3-5 min each – Participant Principal Judge, Family Court (i) Shri Dev Narayan Mishra, Principal Judge, Family Court, Balaghat (ii) Smt. Maya Vishwalal, III Addl. Principal Judge, Family Court, Indore (iii) Shri Puran Chandra Gupta, Principal Judge, Family Court, Betul (iv) Shri Mohammad Musa Khan, II Addl. Principal Judge, Family Court, Bhopal (v) Shri Shivkant, Principal Judge, Family Court, Rewa</p> <p>Open Discussion – 20 min Concluding remarks & Keynote Address by Chair – 10 min</p>
LUNCH BREAK (1.30 pm to 2.15 pm)		
III	2.15 pm to 3.30 pm	<p>Scope of discussion:</p> <ul style="list-style-type: none"> • Role of lawyers in family disputes • Bar Bench relationship • Leadership and team building • Recording of evidence through video conferencing <p>Chaired by: Hon'ble Shri Justice Dinesh Kumar Paliwal, Judge, High Court of M. P.</p> <p>Introductory Address by Chair – 5 min Panel Speakers: 3-5 min each – Participant Principal Judges, Family Court (i) Shri Ravinder Singh, Principal Judge, Family Court, Katni (ii) Shri Anil Kumar Singh, Principal Judge, Family Court, Gwalior (iii) Shri Dharendra Singh, Principal Judge, Family Court, Dhar (iv) Shri Priyadarshan Sharma, Principal Judge, Family Court, Narmadapuram (v) Shri Sunil Kumar Jain (Jr.), Addl. Principal Judge, Family Court, Gwalior</p> <p>Open Discussion – 20 min Concluding remarks & Keynote Address by Chair – 10 min</p>
IV	3.30 pm onwards	<p>Feedback from participants <i>Followed by reflections & valedictory</i> By: Hon'ble Shri Justice Dinesh Kumar Paliwal, Judge, High Court of M. P.</p>

- Note:-** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during Conference is strictly prohibited.

DIRECTOR